

17-7-08

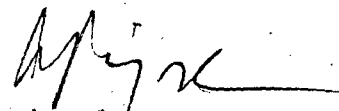
OA No. 15/05

Hon'ble S. Justice Klen Kanan, vs
Hon'ble S. A. K. Mishra, member (A)

Now for disposal.

On 5.8.08 filed reply to the
Execution application. According to him,
the orders have been implemented that the
payment of due difference of bonus are made and
execution application may be disposed of as
such.

Since the orders of this Tribunal have
already been complied with, so the Execution
application is disposed of in full satisfaction.


member (A)


v-c

of
copy of order
dated 17-7-08
received
18-7-08